

From,

**The Registrar General,
High Court of Judicature at
Allahabad.**

To,

**Sri Anil Kishore Yadav, IPS
Director,
Central Academy for Police Training,
Kanhasaiya, PO- Kokta
Bhopal (MP)- 462022**

No. 251/Admin.(Services)/2024 Allahabad: Dated: April 27, 2024

Subject: Regarding nomination of Judicial Officers for Orientation Programme on New Criminal Laws (NCLs), scheduled in the month of May, 2024.

Sir,

With reference to Academy's email dated 04.04.2024 on the above noted subject, I am directed to inform you that the Hon'ble Court has been pleased to nominate following **Addl. District & Sessions Judges** and **Chief Judicial Magistrates** for participation in the captioned 03 days Orientation Programmes at **CAPT, Bhopal** in the schedules mentioned against their names:-

CHART-X

Name of Course	Schedule	Proposed Nominations (Sri/Sushri/Smt./Dr.)
8 th Orientation Program on New Criminal Laws (NCLs) for Learned Judicial Officers	02-04 May, 2024	<u>Addl. District & Sessions Judges:</u> 1. BALJOR SINGH , Addl. District & Sessions Judge, Mirzapur 2. SUDAMA PRASAD , Spl. J. (SC/ST, Pev.of Atroci Act), Kanpur Nagar 3. CHAMPAT SINGH , Addl. District & Sessions Judge, Mainpuri 4. HARENDRA PRASAD , Spl. J. (SC/ST, Pev.of Atroci Act), Mau 5. GAYAN PRAKASH-III , Addl. District & Sessions Judge, Sitapur <u>Chief Judicial Magistrates:</u> 1. Jyoti Agarwal , CJM, Shahjahanpur 2. Shivendra Kumar Mishra , CJM, Bahraich 3. Twishi Srivastava , CJM, Gorakhpur 4. Namrata Singh-I , CJM, Mainpuri 5. Shilpi Chaturvedi , CJM, Jaunpur
09 th Orientation Program on New Criminal Laws (NCLs) for Learned Judicial Officers	09-11 May, 2024	<u>Addl. District & Sessions Judges:</u> 1. RAJENDRA PRASAD , Spl. J. (SC/ST, Pev.of Atroci Act), Agra 2. SUBHASH CHANDRA-VIII , Spl. J. (SC/ST, Pev.of Atroci Act), Aligarh 3. DINESH KUMAR MISHRA , Spl. J. (SC/ST, Pev.of Atroci Act), Lucknow 4. RAJESH PATI TRIPATHI , Spl. J. (SC/ST, Pev.of Atroci Act), Barabanki 5. RAVI KANT-III , Spl. Judge (U.P. Dacoity., A.A.), Agra <u>Chief Judicial Magistrates:</u> 1. Pawan Kumar Singh-I , CJM, Raebareli 2. Mohammad Tauseef Raza , CJM, Budaun 3. Astha Srivastava , CJM, Saharanpur 4. Deepak Kumar Jaiswal , CJM, Kaushambi 5. Farha Jameel , CJM, Auraiya

<p>10th Orientation Program on New Criminal Laws (NCLs) for Learned Judicial Officers</p>	<p>16-18 May, 2024</p>	<p><u>Addl. District & Sessions Judges:</u> 1. ANIRUDDHA KUMAR TIWARI, Spl. J. (SC/ST, Pev.of Atroci Act), Prayagraj 2. RAMESH DUBEY, Addl. District & Sessions Judge, Sant Kabir Nagar 3. SHAILOJ CHANDRA, Addl. District & Sessions Judge, Bhadohi at Gyanpur 4. VIVEKA NAND SHARAN TRIPATHI, Addl. District & Sessions Judge, Lucknow 5. RAVINDRA KUMAR SRIVASTAVA, Addl. District & Sessions Judge, Varanasi</p> <p><u>Chief Judicial Magistrates:</u> 1. Sunil Kumar Tripathi, CJM, Bulandshahar 2. Ghanshyam Shukla, CJM, Farrukhabad 3. Gaurav Prakash, CJM, Sitapur 4. Sudha Yadav, CJM, Ambedkar Nagar 5. Bhagwan Das Gupta, CJM, Banda</p>
<p>11th Orientation Program on New Criminal Laws (NCLs) for Learned Judicial Officers</p>	<p>24-26 May, 2024</p>	<p><u>Addl. District & Sessions Judges:</u> 1. ACHAL NARAIN SAKLANI, Spl. J. (SC/ST, Pev.of Atroci Act), Meerut 2. SUSHRI PRITI SRIVASTAVA-III, Addl. District & Sessions Judge, Etah 3. PRABHU NARAYAN PANDEY, Addl. District & Sessions Judge, Rampur 4. ANIL KUMAR SHUKLA, Addl. District & Sessions Judge, Barabanki 5. SUYASH PRAKASH SRIVASTAVA, Spl. J. (SC/ST, Pev.of Atroci Act), Budaun</p> <p><u>Chief Judicial Magistrates:</u> 1. Jasveer Singh Yadav, CJM, Ghaziabad 2. Mukesh Yadav, CJM, Maharajganj 3. Sumita, CJM, Rampur 4. Sabiha Khatoon, CJM, Bhadohi 5. Niharika Jaiswal, CJM, Hamirpur</p>
<p>12th Orientation Program on New Criminal Laws (NCLs) for Learned Judicial Officers</p>	<p>30 May-01 June, 2024</p>	<p><u>Addl. District & Sessions Judges:</u> 1. SHEO CHAND, Addl. District & Sessions Judge, Basti 2. SATISH CHANDRA DWIVEDI, Addl. District & Sessions Judge, Azamgarh 3. SUDEEP KUMAR JAISWAL, A.D.J. (POCSO), Shahjahanpur 4. KUSHAL PAL, Addl. District & Sessions Judge, Rai Bareli 5. HUSAIN AHMAD ANSARI, Spl. Judge (E.C. Act), Lucknow</p> <p><u>Chief Judicial Magistrates:</u> 1. Eshwar Saran Kannaujia, CJM, Jhansi 2. Shashi Kumar, CJM, Prayagraj 3. Narendra Kumar-V, CJM, Bijnor 4. Anshu Mali Pandey, CJM, Ayodhya 5. Satyabir Singh, CJM, Azamgarh</p>

I am, therefore, to request you to kindly take necessary action accordingly.

Yours sincerely,

sd/-

(Krishna Swaroop Dhar Dwivedi)
I/c Joint Registrar (J) (Services)
“For Registrar General”

No. 251(i)/Admin.(Services)/2024 Allahabad: Dated: April 27, 2024

Copy forwarded to:-

1. The Principal Secretary (Law) & L.R., Government of U.P., Lucknow for information.
2. All the **concerned** District & Sessions Judges with the request to kindly inform the nominated Officers of their respective Judgeship to contact **Sh. Amit Atut**, Asst. Director- 9630089521/**Sh. Prakash Chandra Badolia**, Asst. Director- 7070358949 and **CAPT Control Room**- 0755-2706000 in case of any assistance required.

Further, you are requested to direct the **nominated officers** of your **respective** Judgeship to send following details in regard of themselves at **email ID: adindoor-capt@bprd.nic.in at the earliest, without fail**, under intimation to the Hon'ble Court on **email ID: services@allahabadhighcourt.in :-**

S.No.	Name of Officer	Rank	Contact No.	Email ID

sd/-
(Arun Kumar Tiwari)
Assistant Registrar (Services)
"For Registrar General"